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SLP(Crl.)No. 3852 OF 2000

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ITEM IA (FOR JUDGMENT) COURT No. 5 SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.297/2001 ARISING FROM SLP(CRL)NO.3852/2000@@
BB

STATE OF MAHARASHTRAAPPELLANT

RITESHRESPONDENT

(Heard by Hon'ble Thomas and Sethi, JJ.)

Date :15.3.2000 This Appeal was called on for pronouncement of
judgment today.

CORAM:

HON'BLE MR.JUSTICE K.T. THOMAS
HON'BLE MR.JUSTICE R.P. SETHI

For appellants(s) Mr. SS Shinde, Adv. for
Mr. SV Deshpande, Adv.

For respondent(s)s. Mr. TS Arora, Adv. (NP)

The Court made the following
J U D G M E N T

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Hon'ble Mr. Justice R.P. Sethi pronounced the
judgment of the Court granting leave and allowing the appeal.
REPORTABLE@@
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Hemalatha (H.K. Bhatia)
Court Master

(Signed reportable judgment is placed on the file)